

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).1233/2012

(From the judgement and order dated 29/07/2011 in CRLMC No.15687/2011, of The HIGH COURT OF PATNA)

J.L.SOMAN & ORS. Petitioner(s)
 VERSUS
 STATE OF BIHAR & ANR Respondent(s)
 (With appln(s) for stay and office report)
 (For final disposal)

WITH
 SLP(Cr1) NO. 1234 of 2012
 (With appln(s) for ad-interim ex-parte stay and office report)
 (For final disposal)
 SLP(Cr1) NO. 1232 of 2012
 (With appln(s) for ad-interim ex-parte stay and office report)

Date: 29/11/2013 This Petition was called on for hearing today.

CORAM :
 HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
 HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)
 Mr. Nagendra Rai, Sr. Adv.
 Mr. Smarhar Singh, Adv.
 Mr. T. Mahipal, Adv.

For Respondent(s)
 Ms. Prerna Singh, Adv.
 Mr. Gopal Singh, Adv.
 Mr. Vipin Kumar Jai ,Adv.

UPON hearing counsel the Court made the following
O R D E R

Post the matter on 6th December, 2013 for final disposal.

[Neeta]
Sr. P.A.

[Usha Sharma]
Court Master